

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1022**

TO BE ANSWERED ON MONDAY, JULY 26, 2021 / SRAVANA 04, 1943 (SAKA)

‘BENEFICIARIES OF COVID-19 ASSISTANCE PACKAGE’

1022: SHRI DAYANIDHI MARAN:

Will the Minister of **FINANCE** be pleased to state:

- (a) the total cost incurred by the Government towards release of COVID-19 assistance package to the States itemized, State-wise;
- (b) the details and total number of beneficiaries availing COVID-19 assistance package schemes itemized State/Scheme-wise;
- (c) the details and total number of companies availing COVID-19 assistance package schemes itemized, State/ Scheme-wise;
- (d) the total value and number of beneficiaries who availed loan moratoriums during the pandemic period along with their details itemized, State-wise; and
- (e) the total number of debtors who have declared bankruptcy or applied for restructuring of loans?

**ANSWER
MINISTER OF STATE (FINANCE)
(SHRI PANKAJ CHAUDHARY)**

(a) & (b): The scheme for Special Assistance to States for Capital Expenditure for 2020-21 launched on 12.10.2020, provided special assistance to the State Governments in the form of 50 year interest free loan up to an overall sum not exceeding Rs.12,000 Crore. Capital expenditure proposals of Rs.11, 911.79 Crore submitted by 27 States were approved and an amount of Rs.11, 830.29 Crore was released to them during 2020-21. The State of Tamil Nadu did not submit proposal under the scheme. A Statement indicating amount approved and released to States is at **Annexure-I**. The Government had also announced the Pradhan Mantri Garib Kalyan Package (PMGKP) on 26.03.2020 which comprised of various welfare schemes to help the poor in the fight against Covid-19. Atmanirbhar Bharat Packages (ANB) 1.0, 2.0, and 3.0 were also announced on 13th -17th May, 2020, 12th October, 2020 & 12th November 2020, which besides long term measures to make the country self-reliant had schemes providing free food grains and pulses to migrants also. Announcements made under ANB, PMGKP and other measures announced by RBI, involved a total amount of Rs.29,87,641 Crore. Besides, a Rs. 6.28 lakh Crore COVID stimulus package was also announced on 28.06.2021. A Statement indicating State-wise details of beneficiaries under PMGKP and welfare schemes under Atmanirbhar Bharat is at **Annexure-II**.

(c): The Government had also launched an Emergency Credit Line Guarantee Scheme (ECLGS) to provide 100% guarantee coverage to banks and NBFCs to enable them to extend emergency credit facilities to Business Enterprises/MSMEs in view of COVID-19 to meet their additional term loan/additional working capital requirements. The State-wise details of guarantees provided and the amount involved is at **Annexure-III**.

(d): Statewise data is not maintained. However, based on information from Supervised Entities furnished to RBI, details of loan moratoriums as on 31.8.2020 is at **Annexure-IV**.

(e): Fifteen applications were filed by the debtors under section 94 of the Insolvency and Bankruptcy Code, 2016 for initiation of insolvency resolution during the period March, 2021 to June, 2021. Further, during the period 25th March, 2021 to 30th June, 2021, 8 corporate debtors have filed application for initiation of corporate insolvency resolution under section 10 of the Code. As per information available with Central Repository of Information on Large Credits (CRILC) for borrowers having total exposure of 5 Crore and above with any Scheduled Commercial Banks (SCBs), the number of large borrowers whose any of the facility availed got restructured and the effective date of the restructuring scheme falls between 01-April- 2020 and 31-Mar-2021 is 154. Funded amount outstanding of such borrowers during the same period is Rs. 2502.33 Crore as on March 31st,2021 as reported in CRILC by SCBs.

Statement referred to in reply to part (a) & (b) of LSUSQ No.1022 for answer on 26.07.2021

Scheme for Special Assistance to States for Capital Expenditure –R.12,000 Crore (Rs. In Crore)			
Sl. No.	State	Amount Approved	Amount Released
1.	Andhra Pradesh	688.00	688.00
2.	Arunachal Pradesh	232.97	232.97
3.	Assam	450.00	450.00
4.	Bihar	843.00	843.00
5.	Chhattisgarh	286.00	286.00
6.	Goa	97.66	97.66
7.	Gujarat	285.00	285.00
8.	Haryana	91.00	91.00
9.	Himachal Pradesh	533.00	533.00
10.	Jharkhand	277.00	277.00
11.	Karnataka	305.00	305.00
12.	Kerala	163.00	81.50
13.	Madhya Pradesh	1320.00	1320.00
14.	Maharashtra	514.00	514.00
15.	Manipur	317.16	317.16
16.	Meghalaya	200.00	200.00
17.	Mizoram	200.00	200.00
18.	Nagaland	200.00	200.00
19.	Odisha	471.50	471.50
20.	Punjab	296.50	296.50
21.	Rajasthan	1002.00	1002.00
22.	Sikkim	200.00	200.00
23.	Tamil Nadu	0.00	0.00
24.	Telangana	358.00	358.00
25.	Tripura	300.00	300.00
26.	Uttar Pradesh	976.00	976.00
27.	Uttarakhand	675.00	675.00
28.	West Bengal	630.00	630.00
	Total	11911.79	11830.29

Statement referred to in reply to part (c) of LSUSQ No.1022 for answer on 26.07.2021

State-wise Details of benefits provided under Emergency Credit Line Guarantee Scheme (ECLGS)

Sl.No.	State/UT	Guarantee Nos.	Guarantee Amount (Cr)	Sl.No.	State/UT	Guarantee Nos.	Guarantee Amount (Cr)
1.	Andaman & Nicobar	1998	103.82	20.	Lakshadweep	369	1.91
2.	Andhra Pradesh	280195	8947.14	21.	Madhya Pradesh	554995	7968.8
3.	Arunachal Pradesh	2261	74.23	22.	Maharashtra	985936	39976.98
4.	Assam	540345	2792.03	23.	Manipur	10301	123.81
5.	Bihar	799969	3981.21	24.	Meghalaya	11075	208.47
6.	Chandigarh	6444	909.88	25.	Mizoram	3738	55.46
7.	Chhattisgarh	195666	4247.22	26.	Nagaland	7410	68.64
8.	Dadra & Nagar Haveli	2111	301.97	27.	Orissa	925628	4722.31
9.	Daman & Diu	926	128.04	28.	Pondicherry	21266	452.11
10.	Delhi	98686	16131.91	29.	Punjab	199545	8091.61
11.	Goa	12127	951.95	30.	Rajasthan	533724	12830.82
12.	Gujarat	357208	23073.15	31.	Sikkim	8201	97.19
13.	Haryana	194444	11810.1	32.	Tamilnadu	839374	26383.13
14.	Himachal Pradesh	46906	1603.29	33.	Telangana	139888	10646.5
15.	Jammu & Kashmir	66828	2009.71	34.	Tripura	61360	249.43
16.	Jharkhand	289769	2747.85	35.	Uttar Pradesh	788720	15539.88
17.	Karnataka	856920	16837.74	36.	Uttarakhand	70347	2149.54
18.	Kerala	517451	8124.75	37.	West Bengal	1998706	14384.05
19.	Ladakh	1004	45.88				
Total (All States/UTs): Guarantee Nos.- 11431841 & Guarantee Amount (Cr)- 248772.51							

Statement referred to in reply to part (d) of LSUSQ No. 1022 for answer on 26.7.2021

Loan Moratorium (Avalied as on August 31, 2020)											
Sector	Corporate		MSME		Individual		Others		Total		
	% of total Customers	% of total outstanding	% of total Customers	% of total outstanding	% of total Customers	% of total outstanding	% of total Customers	% of total outstanding	% of total Customers	% of total outstanding	
PSBs*	24.96	36.70	64.11	75.42	36.28	34.51	30.58	39.08	34.80	41.33	
PVBs*	16.37	23.19	83.38	62.99	50.25	33.60	47.90	54.00	54.88	33.96	
FBs*	27.46	14.81	52.89	47.38	8.66	27.81	9.03	9.28	9.05	20.53	
SFBs*	36.94	34.13	80.29	66.90	81.48	69.39	86.34	80.90	82.47	68.18	
UCBs*	43.13	90.15	47.08	89.60	47.50	57.64	32.81	46.93	43.45	64.09	
NBFCs*	42.65	37.15	68.76	67.01	23.11	56.51	50.21	33.20	26.58	44.94	
SCBs	18.02	30.44	77.19	68.07	43.65	33.89	35.62	39.11	43.75	37.91	
System	31.31	34.28	77.50	69.29	42.62	41.00	45.40	42.12	45.62	40.43	
PSBs - Public Sector Bank		FBs- Foreign Banks		UCBs – Urban Co-Operative Banks			SCBs – Scheduled Commercial Banks				
PVBs- Private Sector Banks		SFBs - Small Finance Banks		NBFCs- Non-Banking Financial Companies							
Note: *Total data of PSBs=12, PVBs=21, FBs=42, UCBs=39, SFBs= 10, and NBFCs=73.											
Source: RBI Supervisory Returns.											